AFFAIRS AND SPORTS be pleased to state:

- (a) whether adequate infrastructure is available in the country to undertake doping test by National Anti-Doping Agency (NADA);
 - (b) if so, the details of laboratories/testing centres located across the country; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) to (c) Yes, Sir. National Anti Doping Agency (NADA) became operational from 1st January 2009. In the year 2009, NADA has collected more than 2500 dope samples of athletes which has been increased to 4400 in 2013. All the dope samples collected by NADA are tested by National Dope Testing Laboratory, New Delhi which is established for the purpose of dope sample testing in the country. The laboratory is accredited by World Anti Doping Agency (WADA) and well equipped to carry out more than 5000 dope test in year.

Modern infrastructural facilities in different national stadia

3060. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS: be pleased to state:

- (a) whether Government has provided any modern infrastructural facilities in different national stadia;
 - (b) if so, the status of each such subject;
- (c) whether the Ministry has decided to hold any international events in India and abroad in the coming years; and
- (d) the details of quantum of funds allocated and spent on such events in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) Yes, Sir. Government has provided modern infrastructure facilities in Delhi Stadia during CWG - 2010 The five Sports Authority of India (SAI) Stadia in Delhi namely Jawaharlal Nehru Stadium Complex, Indira Gandhi Stadium Complex, Major Dhyan Chand National Stadium, Dr. Karni Singh Shooting Range Complex and Dr. Shyama Prasad Mukherjee Swimming Pool Complex were renovated/upgraded in 2010 for the conduct of Commonwealth Games 2010. After completion of CWG-2010 the Stadia were opened for the general public for various sports activities. These stadias are well maintained and equipped with International facilities and regular sporting events are being held in these stadium.

In addition, Siri Fort Sports Complex, Yamuna Sports Complex, Tyagraj Sports Complex, Chhattarsal Stadium, Talkatora Indoor Stadium and Shivaji Stadium in Delhi/New Delhi were renovated/upgraded in 2010 for the conduct of Commonwealth Games, 2010 and are maintained by Delhi Development Authority (DDA) and Government of National Capital Territorial of Delhi (GNCTD).

(c) and (d) National Sports Federations (NSFs) organize international tournament in India from time to time. Ministry of Youth Affairs and Sports provides financial assistance to NSFs for holding tournaments in India, if the same are approved by the Ministry at cost to the Government for participation of Indian sportspersons and teams in international events abroad, the Ministry provides financial assistance under the scheme of assistance to NSFs, towards aid for, loading and boarding etc.

Promotion of tourism in Odisha

3061. SHRI BHUPINDER SINGH: Will the Minister of TOURISM be pleased to state:

- (a) the State-wise details of funds allotted to States by the Ministry from 2000-01 to 2013-14;
- (b) what is the priority of Government to promote tourism in Eastern and Northern India; and
 - (c) what is the priority for Odisha?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK): (a) to (c) The development and promotion of tourism is primarily the responsibility of the respective State Government/Union Territory (UT) Administration including Eastern and Northern India which also includes the State of Odisha. However, the Ministry of Tourism (MoT) provides Central Financial Assistance (CFA) to various State Governments/Union Territory Administration including Odisha for various tourism projects prioritized every year in consultation with them subject to availability of funds, inter-se priority and adherence to the scheme guidelines. The details of the State/UT-wise amount and number of Tourism Projects sanctioned during 9th Plan (2000-01 to 2001-02), 10th Plan, 11th Plan and 12th Plan (till 2013-14) are given in the Statement-I to IV.